

(b) Government have taken/proposed to take the following steps to increase the export of iron ore through Paradip Port: —

- (i) Night navigation has been introduced to handle vessels;
- (ii) The expansion and modification of the iron ore handling plant at Paradip Port to increase the annual throughput to 4 million tonnes is being completed at a cost of Rs. 11.74 crores; and
- iii) MMTC have been asked to explore new markets for export of iron ore to those countries who may be willing to nominate 60,000 DWT vessels.

Colour T.V. Sets

1053. DR. LOKESH CHANDRA:

DR. (SMT.) NAJMA HEPTUL-LA:

Will the Minister of FINANCE be pleased to state: the number of colour TV sets lying uncleared at Bombay, Delhi, Calcutta and Madras Customs Houses as on 1st June, 1983?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATABHI RAMA RAO) : The number of colour television sets imported under the OGL Scheme and lying uncleared at Bombay, Delhi, Calcutta and Madras Custom Houses as on 1st June, 1983 is as under:

Bombay sets

Delhi 68 sets

Calcutta: 24 sets

Madras 90 sets

Rule governing Seniority of Retired Army Personnel employed by Banks

1054. SHRI JAGDISH PRASAD MATHUR: Will the Minister of FINANCE be pleased to state:

- (a) what are the rules that govern seniority of the retired army personnel employed by the various nationalised banks including the State Bank of India; and

(b) whether Government have received any representation against non-observance of the rules by certain branches of the State Bank of India in U.P.?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b) The retired army personnel re-employed in public sector banks generally do not get the benefit of their army service in the matter of seniority. However, the ex-Emergency Commissioned Officers/short Service Commissioned Officers (ECOs/ SSCOS), who joined pre-Commission training or were commissioned in the armed forces between 1-11-62 to 10-1-88 and who were re-employed in Central Government Departments against reserved vacancies get the benefit of their army service in the matter of fixation of pay as well as seniority.

Government had received representations from ex-ECOs/SSCOs re-employed in State Bank of India and the bank has been suitably advised.

Increase in fares charged by Indian Air lines buses plying between City Office to Agartala Airport

1055. SHRIMATI ILA BHATTACHARYA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state;

(a) what is the extent of increase in fares charged by Indian Airlines buses plying between City Office to Agartala Airport;

(b) whether Government are aware that the air passengers of Agartala avail private vehicles at cheap fares; and

(c) if so, whether there is any proposal under Government's consideration to reduce the Bus-fares charged by Indian Airlines -at Agartala?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHAN): (a) Indian Airlines

has been charging Rs. 15 per passenger for travel between city and airport since 1st September, 1981. There has not been any increase thereafter.

(b) Government has no information in this regard.

(c) No, Sir. In view of the cost of operation, Indian Airlines has no proposal to reduce the bus fares at Agartala.

Overdrafts by States

1056. SHRI SYED SHAHABUDDIN: Will the Minister of FINANCE be pleased to state:

(a) the overdrafts (in crores) of various States from the Reserve Bank of India as on 30th June, 1983 and on 1st January, 1983;

(b) the overdrafts converted into loans during the period 1982-83 and during April—June, 1983 Statewise; and

(c.) the steps taken by Government to reduce the overdrafts?

THE MINISTER OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE) (a) 30th June, 1983 was a holiday for the Reserve Bank of India. No State was in overdraft on 29th June, 1983. The following States were in overdraft on 1st January, 1983:—

| | (Rs. crores) |
|----------------|--------------|
| 1. Karnataka . | 7.52 |
| 8 . | 29.41 |
| 3 a | 1.03 |
| • , agai . | 30.39 |

(g) A statement (See betoio) showing the medium term loans given State-wise during 1982-83 to clear the States' deficit at the end of 1981-82 is laid on the Table of the House. No such loan has been given during April—June, 1983.

(c) Government of India have been having continuous dialogue with those Governments running overdrafts and have had detailed discussions with them to clear these.

Statement

Amounts of loans given to states to clear the cumulative deficits at the end of March, 1982

| | (Rs. in Crores) |
|-----------------------------------|-----------------|
| 1. Andhra Pradesh | 18.95 |
| 2. Assam | 127.43 |
| 3. Bihar | 197.39 |
| 4. Gujarat | 74.60 |
| 5. Haryana | 75.79 |
| 6. Himachal Pradesh | 36.91 |
| 7. Kerala | 93.93 |
| 8. Madhya Pradesh | 154.88 |
| 9. Maharashtra | 81.40 |
| 10. Manipur | 66.29 |
| 11. Meghalaya | 16.41 |
| 12. Nagaland | 21.96 |
| 13. Orissa | 41.43 |
| 14. Punjab | 97.35 |
| 15. Rajasthan | 233.46 |
| 16. Tripura | 39.72 |
| 17. Uttar Pradesh | 9.85 |
| 18. West Bengal | 349.71 |
| Total all States | 1743.46 |

Representation of Minority Communities, etc., in the Recruitment Committees and Boards

1057. SHRI SYED SHAHABUDDIN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state;

¹ (a)- the number of Recruitment Committees and Boards in various Departments/Corporations under his Ministry;